

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2018  
ANSWERED ON:09.03.2006  
SCHOLARSHIP TO SCS OBCS STUDENTS  
Jogi Shri Ajit

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether scholarship is provided to the students belonging to Scheduled Castes and Other Backward Classes in the Government and recognized schools in all the States;
- (b) if so, the details thereof;
- (c) whether the Union Government is aware that crore of rupees of scholarship is being embezzled every year by false registration of students and registering the names of the students in more than one school in certain States;
- (a) if so, the names of those States where such cases of misuse of funds have come to the notice of the Union Government during each of the last three years; and
- (b) the action taken against the persons found guilty?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(SMT. SUBBULAKSHMI JAGADEESAN)

(a) & (b) The Government is providing scholarships to SC and OBC students under the following schemes:

- (1) Post Matric Scholarships to the students belonging to Scheduled Castes.
- (2) Post Matric Scholarships to the students belonging to Other Backward Classes.
- (3) Pre- Matric Scholarships to the students belonging to Other Backward Classes.

The details of these schemes are available in the Ministry of Social Justice & Empowerment's website.

(c) to (e) A complaint has been received alleging misuse of Government funds under the scheme of scholarship to SCs/OBCs students by opening fake school in Uttar Pradesh. The matter has been referred to Central Vigilance Commission. Besides, two such cases were also reported earlier in the state of Andhra Pradesh and Madhya Pradesh, wherein appropriate actions were taken by the respective State Governments.